

W.P(C)No. 180 OF 2004
ITEM No.3

Court No. 3

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.180/2004(For Preliminary Hearing)

CENTRE, PUBLIC INTEREST LITIGATION & ANR

Petitioner (s)

VERSUS

UNION OF INDIA

Respondent (s)

Date : 26/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)Mr. Shanti Bhushan, Sr. Adv.
Mr. Prashant Bhushan, Adv.

Mr. Narinder Verma, Adv.
Mr. Vishal Gupta, Adv.
Mr. Rohit Singh, Adv.
Mr. Sanjay Pathak, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

List on 3rd May, 2004.

KALYANI

(RADHA R. BHATIA)
COURT MASTER

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